

PUBLIC NOTICE

[Pursuant section 75 of the LLP Act, 2008 and rule 37(2) of the LLP Rules, 2009]

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
No.7 A G T BUSINESS PARK, PHASE II, 1ST FLOOR, CIVIL AERODROME POST,
COIMBATORE, TAMIL NADU, 641014

Public Notice No. ROCCBE/LLP – Rule 37(2)/FORM 24/2021/2

Date: 30.07.2021

Reference:


In the matter of striking off or removal of names of LLPs under section 75 of the LLP Act, 2008 and rule 37(1)(b) and rule 37(2) of the LLP Rules,2009 in respect of:

SL .No	LLP Name	LLPIN	SRN
1	VEBAPPARELS MAKING TREND LLP	AAO-6791	M21250154
2	RANGANATHAR ASSOCIATES LLP	AAH-3321	M20549358
3	SRI SANTHIYA SERVICES LLP	AAH-3448	M20527388
4	PATTERNFLY SOFTWARE SOLUTIONS LLP	AAO-5094	M20492757
5	GINGERBEE TECHNOLOGIES LLP	AAG-7815	M20457719
6	AMBARA RETAIL LLP	AAO-6785	M20271508
7	TABLE AND MORE TEXTILES LLP	AAO-0061	M20264396
8	URMI WEAVE LLP	AAC-8314	M20210449
9	SWAD TRAINING AND CONSULTANCY LLP	AAF-1589	M20134797
10	KODAIWINN FARMS LLP	AAP-6470	M20130662
11	BIG CATCH GLOBAL TECHNOLOGY LLP	AAP-0544	M19816008
12	SHIELDBOLT TECH SERVICES LLP	AAM-2126	M19243245
13	GREEN KAVEERI DYEING CLUSTER LLP	AAF-3810	M19235274

(1) Notice is hereby given that the Registrar of Companies had received applications in Form 24 from the above mentioned LLP's under section 75 of the LLP's Act, 2008 and rule 37(1)(b) of the LLP Rules,2009 for removal of its/their name (s) from the register of LLP's either on the ground that not carrying on any business or operation for a period of one year or more and has made an application in Form 24 to the Register, with the consent of all partners of the LLP for strike off its name from the register.

(2) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above mentioned LLP's from the Register of LLP's.

(3) Any person objecting to the proposed removal or striking off of name of the LLP's from the register of LLP's may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.


C.S.GOVINDARAJAN
REGISTRAR OF COMPANIES,
TAMIL NADU, COIMBATORE